

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 238/JPR/2022
CP No. (IB)- 105/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

M/s Surya Oswal Realtors Pvt. Ltd. Financial Creditor/Applicant

Versus

M/s Ninaniya Estates Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Manish Paliwal, Adv.

For the Respondent : Sonal Anand, Adv.

ORDER

Heard Mr. Manish Paliwal, Adv. appearing on behalf of the Petitioner. Mr. Sonal Anand, Adv. appearing on behalf of the Respondent. It is submitted by both the counsels that settlement agreement has been executed between the parties. Scheme of payment has been formulated. In view of the present development, list the matter on 11.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 23, 2024